

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s CONCRETE ESTATE PVT LTD

1	Name of Corporate Person	M/s Concrete Estate Pvt Ltd
2	Date of Incorporation of Corporate Person	01/06/1993
3	Authority Under Which Corporate Person Is Incorporated/ Registered	RoC-Mumbai
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U70101MH1993PTC297965
5	Address of The Registered Office and Principal Office (If Any) Of Corporate Person	B-2002, Floor-20, Plot-141, B Wing, Pheonix Tower, Senapati Bapat Marg, Lower Parel, Delisle Road, Mumbai - 400013
6	Liquidation Commencement Date of Corporate Person	31/01/2023
7	Name, Address, Email Address, Telephone Number and Registration Number of The Liquidator	Name: Anshul Gupta Registered Address: 410, 4 th floor, Bluerose Industrial Estate, Near Metro mall and Tata Power petrol pump, Western express highway, Borivali (E) – 400 066 Email Id – contactanshulgupta@gmail.com Contact Number - 9529243534 Registration Number: IBBI/IPA-002/IP-N00310/2017-18/10899
8	Last Date for Submission of Claims	March 02, 2023

Notice is hereby given that M/s Concrete Estate Pvt Ltd has commenced Voluntary liquidation on January 31, 2023.

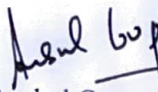
The stakeholders of M/s Concrete Estate Pvt Ltd are hereby called upon to submit a proof of their claims, on or before March 02, 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic mean.



Anshul Gupta

Submission of false or misleading proofs of claim shall attract penalties.


Anshul Gupta



IBBI/IPA-002/IP-N00310/2017-18/10899

(Liquidator of M/s Concrete Estate Pvt Ltd)

Date: February 02, 2023

Place: Mumbai